

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 203
IB-145/2021

IN THE MATTER OF:

**M/s. Redster Digital Ltd.(Through its
Liquidator)**

...

Applicant/Petitioner

Versus

ROC

...

Respondent

Under Section: 59

Order delivered on 14.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

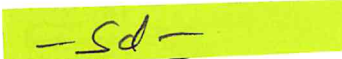
**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For Income Tax Deptt. - Zoheb Hossain &
Adv. Parth Semwal, Sr. & Jr. Standing Counsel
Mr. Gurcharan Singh. Adv for Liquidator

ORDER

Heard. **Order Reserved.**



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**